

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 101
(IB)-37(PB)/2018

IN THE MATTER OF:

Dinesh Kumar Jain & Ors. Applicant/petitioner
v.
Fantastic Buildcon Pvt. Ltd. and Ors. Respondent

Order under Section 7 of IBC, 2016 (Liq.)

Order delivered on 11.08.2021

Coram:

SHRI BHASKARA PANTULA MOHAN
HON'BLE ACTG. PRESIDENT

SHRI HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant: Ms. Krishan Kumar & Mr. S.C. Nanda, Advs.
For the Respondent: Mr Rakesh Kumar, Ms. Preeti Kashyap, Mr Ankit
Sharma, Advs. in CA-857
Mr. B. Vinod Kanna, Mr. Ritesh Patil, Advs. with Mr.
Omprakash Vijay, Liquidator

ORDER

List the matter for hearing on 17.08.2021.

— Sd —

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

— Sd —

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

11.08.2021
VINEET